

**GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA  
STARRED QUESTION NO. 428  
ANSWERED ON 01/04/2025**

**PAYMENT OF PENSION UNDER NSAP**

**\*428. SHRI IMRAN MASOOD:**

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the measures taken by the Government to address the inordinate delay in payment of pension at the State level in the name of Public Financial Management System (PFMS), National Payments Corporation of India (NPCI) and Aadhaar seeding after the application is approved at the district level under various pension schemes of National Social Assistance Programme (NSAP) including National Family Benefit Scheme; and**
- (b) the details of applications received, sanctioned and the pension amount transferred to the beneficiary's bank account under such schemes during the last three years including Saharanpur district of Uttar Pradesh?**

**ANSWER  
MINISTER OF RURAL DEVELOPMENT  
(SHRI SHIVRAJ SINGH CHOUHAN)**

**(a) & (b): A statement is laid on the Table of the House.**

**STATEMENT IN REPLY TO PARTS (a) & (b) OF LOK SABHA  
STARRED QUESTION NO. 428 FOR 01.04.2025 REGARDING  
PAYMENT OF PENSION UNDER NSAP**

**(a): A robust web portal i.e. NSAP- Pension Payment System (NSAP-PPS) linked with PFMS has been operationalized by the Government and provided to States/UTs as an end to end digital solution for the implementation and monitoring of NSAP schemes. The portal inter alia facilitates speedy disbursement of pension through Direct Benefit Transfer (DBT) mode and ensures transparency. In order to enhance efficiency in the sanction, payment and disbursement process, Aadhaar seeding in beneficiary data has been adopted in implementation of NSAP. However, NSAP guidelines categorically provide that no beneficiary is denied his or her entitlements for the reason that she has no bank / Post Office account and/or Aadhaar number. Government has also issued directives to all States/UTs to ensure that use of technology and digitization does not come in the way of delivery of benefits to the beneficiaries.**

**(b): As per the guidelines of National Social Assistance Programme (NSAP), States/UTs are solely responsible for identification/selection of beneficiaries, verification of applications, sanctioning and last mile disbursement of pension to the beneficiaries. As per the information provided by the States/UTs using NSAP-PPS for implementation of NSAP Schemes, details of applications received and sanctioned by the States/UTs under NSAP Schemes including NFBS during last three years is given in Annexure-I. A total of 14 States including Uttar Pradesh are using their own MIS for implementation of NSAP.**

**The Central funds are allocated to the States/ UTs on the basis of State cap of beneficiaries or data of digitized beneficiaries of the particular State/UT, whichever is lower. Further, the central funds are released to States/UTs on a quarterly basis and further disbursement at District/Block/Village/Ward levels is done by the State/UT concerned. Scheme-wise funds released to the States/UTs during last three years is given at Annexure-II.**

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**Annexure-I****ANNEXURE REFERRED TO IN PART (B) OF LOK SABHA STARRED QUESTION NO. 428 FOR 01.04.2025 REGARDING “PAYMENT OF PENSION UNDER NSAP”****Details of applications received and sanctioned by the States/UTs under NSAP Schemes including NFBS during last three years**

<b>States/UTs using NSAP-PPS</b>						
<b>Scheme</b>	<b>Application received</b>			<b>Sanctioned</b>		
	<b>New application</b>	<b>Legacy data (migrated)</b>	<b>Total</b>	<b>New application</b>	<b>Legacy data (migrated)</b>	<b>Total</b>
<b>National Old Age Scheme</b>	<b>466767</b>	<b>760482</b>	<b>1227249</b>	<b>360151</b>	<b>760482</b>	<b>1120633</b>
<b>National Widow Scheme</b>	<b>90396</b>	<b>273452</b>	<b>363848</b>	<b>76193</b>	<b>273452</b>	<b>349645</b>
<b>National Disability Scheme</b>	<b>15261</b>	<b>15611</b>	<b>30872</b>	<b>10705</b>	<b>15611</b>	<b>26316</b>
<b>National Family Benefit Scheme</b>	<b>138047</b>	<b>117735</b>	<b>255782</b>	<b>131862</b>	<b>117735</b>	<b>249597</b>
<b>Total</b>	<b>710471</b>	<b>1167280</b>	<b>1877751</b>	<b>578911</b>	<b>1167280</b>	<b>1746191</b>

**\*Source data: NSAP-PPS**

**Annexure-II**

**ANNEXURE REFERRED TO IN PART (B) OF LOK SABHA STARRED QUESTION NO. 428 FOR 01.04.2025 REGARDING “PAYMENT OF PENSION UNDER NSAP”**

**Scheme-wise funds released to the States/UTs during last three years**

<b>Scheme</b>	<b>Release (in crore)</b>		
	<b>2021-22</b>	<b>2022-23</b>	<b>2023-24</b>
<b>National Old Age Scheme</b>	<b>5806.38</b>	<b>6827.56</b>	<b>6778.48</b>
<b>National Widow Scheme</b>	<b>1769.19</b>	<b>2086.99</b>	<b>2009.80</b>
<b>National Disability Scheme</b>	<b>237.39</b>	<b>278.57</b>	<b>310.47</b>
<b>National Family Benefit Scheme</b>	<b>339.25</b>	<b>458.88</b>	<b>336.48</b>
<b>TOTAL</b>	<b>8152.21</b>	<b>9652.00</b>	<b>9435.23</b>

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